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TO BE PUBLISHED IN PART SECTION 3(1) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
New Delhi, the 3rd January, 1985.

NOTIFICATION/INCOME-TAX

No. 5097 (F.No.203/198/84-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Association" subject to the following conditions:-

- i) That the Society for Research on Haematology and Blood Transfusion, Calcutta will maintain a separate account of the sums received by it for scientific research.
- ii) That the said Society will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said Society will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.

INSTITUTION

THE SOCIETY FOR RESEARCH ON HAEMATOLOGY & BLOOD TRANSFUSION,  
CALCUTTA.

This notification is effective for a period from 20.11.84 to 31.3.86.

Sd/- (Girish Dave)

Under Secretary to the Government of India.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (IT&Audit)/Investigation/Spl. Inv./RS&P/Vigilance/Intelligence/Recovery/P&PR, New Delhi.
3. Directorate of O&MS(IT), 1st floor, Zivan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their O.M. No.11670/84-TU-V dated 30.11.84.
5. The Joint Secretary & Legal Advisor, Ministry of Law, Shastri Bhavan, New Delhi.
6. The Society for Research on Haematology & Blood Transfusion, 75 C. Park Street, Calcutta-700 016.
7. Comptroller & Auditor General of India (40 copies).
8. Bulletin Section of D.I. (P&PR), New Delhi.

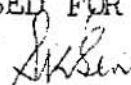
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(GIRISH DAVE)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

No.CC/ITA-II/5716/1450/RSP/84.

  
(S.K. SEN)

1000 DIRECTOR OF INSPECTION (RS&PR)

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This notification shall take effect from 7.1.1985

  
(R.K. TEWARI)

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The Secretary.

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8. Shri P.K. Kartha, Jt. Secy, Ministry of Law, Justice and Co. Affairs(Department of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, C.B.D.T., Vikas Bhawan, New Delhi.

*R.K.*

( R.K. TEWARI )

Under Secretary Central Board of Direct Taxes.